

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 302 of 2013 &
I.A. No. 422 of 2013**

Dated : 5th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

State Load Despatch Center, Karnataka Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Kumar Mihir for
Mr. Vishal Gupta for R-2**

ORDER

**I.A. No. 422 of 2013
(Appl. for stay)**

Issue notice. Mr. Kumar Mihir takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents. Dasti service is permitted.

Post the matter for hearing the I.A. No. 422 of 2013 on

16.01.2014.

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**